

Rejection of application for certificate of registration

November 23, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934 has rejected on November 21, 1998, the application for certificate of registration submitted by the M/s. New Royal Prompt Investments & Leasing Ltd., 750, Sarafa Silver Compound, Jabalpur-482 002 (M.P.).

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

S. R. Singh
Manager

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